

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.**

OA No.178/2015

This the 19th day of August, 2021.

Shri Yagnesh Jitendrabhai Paneri
Son of Shri Jitendrabhai Paneri
Age 38 years,
At present working as Head Constable (RPF) (Special Intelligence Branch)
Rajkot and
Residing at : 10, Parsana Nagar, 'OM' Block No.51,
Jamnagar Road, Rajkot – 360 001. Applicant.
(By Advocate : Shri Joy Mathew)

Versus

1. Railway Board
(Represented by its Secretary)
Room No.206-A, Rail Bhavan,
Raisina Road, New Delhi – 110 001.
2. Union of India
Notice to be served through
General Manager
Western Railway, GLO Building
Head Quarter Office, Mumbai – 400 020.
3. Divisional Railway Manager (E)
Divisional Office,
Kothi Compound, Rajkot – 360 001. Respondents
(By Advocate : Shri M.J.Patel)

O R D E R (ORAL)

Per : Hon'ble Shri J.V. Bhairavia, Member (J)

Counsel for the applicant, Shri Joy Mathew, on instruction from the applicant seeks permission to withdraw this OA. Request accepted.

2. Accordingly, the OA stands dismissed as withdrawn. No order as to costs.

**(J.V.Bhairavia)
Member (J)**